

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH
LOK SABHA**

**UNSTARRED QUESTION No. 129
TO BE ANSWERED ON 2ND FEBRUARY, 2024**

AYUSH SUPER-SPECIALITY HOSPITALS AND WELLNESS CENTRES

129. SHRI BHAGIRATH CHOUDHARY

Will the Minister of AYUSH be pleased to state:

(a) the details of AYUSH super-speciality hospitals/ wellness centres and AYUSH universities established in the country during the last five years and the current year, State/UT-wise and year-wise;

(b) the details of the names of the districts along with locations in Rajasthan where proposals for establishment of the said institutes have been identified by the Government during various phases;

(c) the details of the funds allocated and utilized for conservation and production of herbs/medicines in Rajasthan during the last five years and current year, year-wise;

(d) whether the Government has any plan to set up AYUSH University/AYUSH Super Speciality hospital in Ajmer; and

(e) if so, the time by which it is likely to be made functional and if not, the reasons therefor?

ANSWER

**THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

(a & b) Public Health is a state subject and accordingly setting up of AYUSH Super-speciality Hospitals/Wellness Centres and AYUSH Universities comes under the purview of respective State/UT Governments. However, under the Centrally Sponsored Scheme National Ayush Mission (NAM) there is provision of financial assistance to the State/UT Governments for the establishment of 50/30/10 Bedded Integrated Ayush Hospitals and operationalization of Ayush Health Wellness Centres (AHWCs) by upgrading existing Ayush Dispensaries and Health Sub centers. As per the proposals received from the State/UT Governments through State Annual Action Plans (SAAPs), the Ministry of Ayush has approved 160 Integrated Ayush Hospitals in the Country including 08 Integrated Ayush Hospitals in Rajasthan and

12,500 AHCs in the country including 2019 AHCs in Rajasthan. The State/UT-wise details of approved integrated Ayush Hospitals is furnished at **Annexure-I** and the State/UT-wise details of approved and functional AHCs is furnished at **Annexure-II**. The District-wise details of AHCs in Rajasthan is furnished in **Annexure-III** and approved integrated Ayush hospitals in **Annexure IV**. In addition, The National Institute of Ayurveda, Jaipur has been conferred the status of Deemed to be University, and was dedicated to the Nation by Hon'ble Prime Minister on 13th November, 2020.

(c) The National Medicinal Plants Board (NMPB), Ministry of Ayush, Government of India is implementing "Central Sector Scheme for conservation, Development and Sustainable Management of Medicinal Plants" throughout the country including Rajasthan. Under the above scheme, project-based support is provided to State Forest Departments for in-situ conservation of Medicinal Plants by way of establishing Medicinal Plants conservation and Development areas (MPCDAs) and Resource Augmentation of medicinal plants in forest area.

The details of funds sanctioned, released, and utilized in state of Rajasthan during the last five years and current year are furnished in **Annexure -V**.

(d & e) Public Health is a state subject and accordingly the establishment of AYUSH University/AYUSH Super Specialty hospital in Ajmer comes under the purview of State Government of Rajasthan. Under NAM, Ministry of Ayush has supported financial assistance of Rs. 729.01 lakhs for setting up of Integrated Ayush Hospital at Ajmer as per the proposal received from the State Government of Rajasthan through SAAPs which is reported functional by the State Government. Implementation of the Scheme comes under the purview of respective State Government.

The State/UT-wise details of approved integrated Ayush Hospitals

S. No.	Name of State/UT	No. of Approved Units	Present status of approved units
1	Andaman & Nicobar Islands	1	Under construction
2	Andhra Pradesh	2	1- Under construction 1-Construction not started
3	Arunachal Pradesh	5	5- Construction not started
4	Assam	8	2- Functional 6-Construction not started
5	Bihar	1	Under construction
6	Chandigarh	1	Under construction
7	Chhattisgarh	9	8-Under construction 1-Construction not started
8	Goa	3	1-Under construction 2-Construction not started
9	Haryana	4	1-Under construction 3-Construction not started
10	Himachal Pradesh	1	Under construction
11	Jammu & Kashmir	7	Under construction
12	Jharkhand	7	Under construction
13	Karnataka	3	2- Functional 1-Construction not started
14	Kerala	10	5-Under construction 5-Construction not started
15	Madhya Pradesh	11	1- Functional 9-Under construction 1-Construction not started
16	Maharashtra	9	1- Functional 3-Under construction 5-Construction not started
17	Manipur	11	3- Functional 1-Construction completed 7- Under construction
18	Meghalaya	3	2-Under construction 1-Construction not started
19	Mizoram	2	Under construction
20	Nagaland	7	2- Functional 2- Under construction 3-Construction not started
21	Odisha	2	1-Construction completed 1-Under construction
22	Puducherry	2	1- Functional

			1- Under construction
23	Rajasthan	8	5- Functional 1-Construction completed 2- Construction not started
24	Sikkim	3	1 -Functional 2- Under construction
25	Tamil Nadu	2	1-Under construction 1-Construction not started
26	Telangana	3	Under construction
27	Tripura	2	1 -Functional 1- Under construction
28	Uttar Pradesh	26	11- Functional 3-Construction completed 11- Under construction 1-Construction not started
29	Uttarakhand	6	Under construction
30	West Bengal	1	Functional

Status of Approved AHWCs Year wise								
S. No.	Name of State / UT	APPROVAL of AHWCs Year wise					Total Approved AHWCs	Functional No. of AHWCs
		2019-20	2020-21	2021-22	2022-23	2023-24		
1	Andhra Pradesh	42	68		16		126	126
2	Arunachal Pradesh	1	35	13	40		89	49
3	Assam		49	40	200	211	500	289
4	Bihar		108	66	120		294	113
5	Chhattisgarh		200	40	160		400	400
6	Goa		9	31	34	26	100	72
7	Gujarat	190	75		100		365	292
8	Haryana	142	376	20	0		538	375
9	Himachal Pradesh	84	56	100	500		740	303
10	Jharkhand	100		167	478		745	560
11	Karnataka	100	6	70	200		376	376
12	Kerala	40	50	150	280	180	700	426
13	Madhya Pradesh	25	337	200	200	38	800	562
14	Maharashtra	294			96		390	281
15	Manipur	1	2	12	0		15	15
16	Meghalaya		35	10	0		45	22
17	Mizoram		24	14	0	3	41	38
18	Nagaland	2	47		0		49	47
19	Odisha		100	150	172		422	250
20	Punjab	100	17	41	0		158	0
21	Rajasthan		500	500	1019		2019	1687
22	Sikkim		18		0		18	18
23	Tamil Nadu	48	92	110	400		650	350
24	Telangana			421	0		421	421
25	Tripura		38	7	27		72	38
26	Uttar Pradesh	324	268	279	163		1034	765
27	Uttarakhand		70	230	0		300	268
28	West Bengal	20	80	171	269		540	520
29	Andaman		6		0		6	6
30	Chandigarh	5		1	6		12	5
31	Delhi				0		0	0
32	DNH & DD				1		1	1
33	Jammu & Kashmir	94	100	123	125	81	523	442
34	Ladakh			0	0		0	0
35	Lakshadweep		3	2	2		7	7
36	Puducherry	3		1	0		4	4
	TOTAL	1615	2769	2969	4608	539	12500	9128

District wise Approved AHWCs in Rajasthan

Annexure III

SI No.	Name of District	Number of approved AYUSH HWC Units					Total
		2019-2020	2020-2021	2021-2022	2022-2023	2023-2024	
1	AJMER	0	18	15	38	0	71
2	ALWAR	0	24	26	52	0	102
3	BANSWARA	0	15	15	30	0	60
4	BARAN	0	8	9	17	0	34
5	BARMER	0	14	15	25	0	54
6	BHARATPUR	0	18	22	50	0	90
7	BHILWARA	0	25	22	51	0	98
8	BIKANER	0	15	17	28	0	60
9	BUNDI	0	8	8	18	0	34
10	CHITTIORGARH	0	13	15	25	0	53
11	CHURU	0	15	18	33	0	66
12	DAUSA	0	14	13	29	0	56
13	DHOLPUR	0	7	7	15	0	29
14	DUNGARPUR	0	16	15	33	0	64
15	SHRIGANGANAGAR	0	12	11	22	0	45
16	HANUMANGARH	0	13	12	25	0	50
17	JAIPUR	0	40	47	75	0	162
18	JAISLAMER	0	5	4	9	0	18
19	JALOR	0	9	8	19	0	36
20	JHALAWAR	0	11	11	26	0	48
21	JHUNJHUNU	0	22	22	42	0	86
22	JODHPUR	0	17	16	35	0	68
23	KOTA	0	8	8	15	0	31
24	KARAULI	0	10	10	22	0	42
25	NAGOUR	0	22	21	41	0	84
26	PALI	0	18	18	41	0	77
27	PRATAPGARH	0	7	6	13	0	26
28	RAJSAMAND	0	14	12	27	0	53
29	SIKAR	0	22	21	47	0	90
30	SWAIMADHOR	0	12	11	24	0	47
31	SIROHI	0	9	7	18	0	34
32	TONK	0	14	13	26	0	53
33	UDAIPUR	0	25	25	48	0	98
	Total	0	500	500	1019	0	2019

State/UT	Location	Year of approval	Status
Rajasthan	Bhilwara	2017-18	Functional
	Ajmer	2017-18	Functional
	Churu	2017-18	Functional
	Bikaner	2017-18	Functional
	Jaipur	2018-19	Functional
	Sikar	2019-20	Construction work completed
	Sawai Madhopur	2023-24	Construction not started
	Bharatpur	2023-24	Construction not started

INTEGRATED APPROVED AYUSH HOSPITALS (50 BEDDED) YEAR-WISE DETAILS							
Sl. No.	State/UT	Units Approved During					
		2018-19	2019-20	2020-21	2021-22	2022-23	2023-24
1	Andaman & Nicobar Island	-	1	-	-	-	-
2	Arunachal Pradesh	-	-	-	-	2	-
3	Andhra Pradesh	-	-	-	-	-	-
4	Assam	-	-	-	-	6	-
5	Bihar	-	-	-	-	-	-
6	Chandigarh	-	-	-	-	-	-
8	Goa	-	-	-	-	1	-
9	Haryana	-	-	-	-	-	-
10	Himachal Pradesh	-	-	-	-	-	-
11	Jammu & Kashmir	2	-	1	-	-	-
12	Jharkhand	-	1	-	-	1	-
13	Karnataka	-	-	-	-	-	-
14	Kerala	-	1	-	-	1	2
15	Maharashtra	-	-	-	-	-	4
-17	Madhya Pradesh	1	-	-	-	-	-
18	Meghalaya	-	1	-	-	-	-
19	Mizoram	-	-	-	-	-	-
20	Nagaland	-	-	-	-	-	-
21	Odisha	-	1	-	-	-	-
22	Puducherry	1	-	-	-	-	-
23	Rajasthan	1	1	-	-	-	2
-24	Sikkim	-	-	-	-	-	-
25	Tamil Nadu	1	-	-	-	1	1
26	Telangana	-	-	-	-	-	3
27	Tripura	-	-	-	-	-	-
28	Uttar Pradesh	3	-	-	-	1	-
29	Uttarakhand	2	-	-	-	2	-
30	West Bengal	-	-	-	-	-	-
31	Lakshadweep	-	-	-	-	-	-
32	Panjab	-	-	-	-	-	-
31	Gujrat	-	-	-	-	1	-

Annexure V

The NMPB, Ministry of Ayush, Government of India is implementing “Central Sector Scheme for Conservation, Development and Sustainable Management of Medicinal Plants” throughout the country including Rajasthan. Under the above scheme, project based support is provided to State Forest Departments for in-situ conservation of medicinal plants by way of establishing Medicinal Plants Conservation and Development Areas (MPCDAs) and Resource Augmentation of medicinal plants in forest areas.

The details of fund released and utilized in State of Rajasthan during the last five years and current year are as below:

(Rs. in lakh)

Year	Fund Released	Fund Utilized
2018-19	263.38	137.82
2019-20	186.36	101.17
2020-21	27.34	88.08
2021-22	-	-
2022-23	-	-
2023-24	-	-

Note: The figure for released and utilized amounts includes both of newly sanctioned and ongoing projects.